

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHD. KHAN): (a) Yes, Sir. .

(b) The Delhi Administration have, informed that under the policy to grant (*id-hoc*) licences to industrial units which had been set up in non-conforming areas prior to 15.8.1982, six relatives of the Mayor of Delhi had, among others, submitted their applications. After verification and site inspection these six applications were rejected by the Factory Licensing Department of the Municipal Corporation of Delhi.

Development of Tourism in Jammu and Kashmir

*249. SHRI DHARAM CHAND PRASHANT; Will the PRIME MINISTER be pleased to state;

(a) what is the Central grant given for promotion of tourism to Jammu and Kashmir during the years 1984-85 and 1985-86; and

(b) what are the names of tourist places for which the aid was given?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING; ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO): (a) and (b) There is no scheme in the Department under which Central Grants are given to the State Governments [Union Territories in general for development and promotion of tourism. During 1984-85, however, the following schemes were taken up by the Department for the development and promotion of tourism in Jammu and Kashmir which are at various stages of implementation:—• 810 RS—2

(Rs. in lakhs)

1. Development of facilities at Bagh-i-Bahu (Jammu) 7.75
2. Construction of Indian Institute of Skiing and Mountainneering building, Gulmarg 20.00
3. Import of ski equipment through State Trading Corporation for IIS&M, Gulmarg. 3.21
4. Purchase of trekking and mountainneering equipment for use by the State Department of Tourism 2.05

During the Vth Five Year Plan, the Department proposes to take development schemes at Awantipur, Martand and Pandrathan for which Master Plans (land-use plan) have been prepared. The details of the schemes to be taken up in the Central sector are awaited from the State Government. In addition, the Department has also agreed to provide way side facilities on the Leh-Srinagar road and some accommodation at Leh for which again specific proposals are awaited from the State Government. -

Per capita investment in States during the sixth Plan period

*250. SHRI ALADI ARUNA ALIAS V.

ARUNACHALAM:

V. ARUNACHALAM: Will the PRIME MINISTER be pleased to state:

(a) what has been the per capita investment in each State under the Sixth Five Year Plan; and

(b) what was the ratio between the investment by the States and the Centre?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) and (b) A statement is laid on the Table of the House.

Statement

Sl. No.	States	Per Capita State Plan Expenditure based on 1981 Census (Rs.)	Central assistance as percentage of total State Plan Expenditure	Percentage of State Plan Expenditure financed through State's own resources excluding Medium-term loans	Percentage of State Plan Expenditure financed through Medium-term loans provided to clear overdrafts
1	Andhra Pradesh	603	31.2	61.8	7.0
2	Assam	645	99.1	NIL	0.9
3	Bihar	428	48.0	39.6	12.4
4	Gujarat	1131	16.8	79.7	3.5
5	Haryana	1260	17.9	71.6	10.5
6	Himachal Pradesh	1530	70.0	23.7	6.0
7	Jammu and Kashmir	1538	100.0	NIL	NIL
8	Karnataka	709	21.4	70.0	8.6
9	Kerala	622	30.5	45.6	23.9
10	Madhya Pradesh	749	27.7	67.1	5.2
11	Maharashtra	1033	16.5	81.9	1.6
12	Manipur	1706	100.0	NIL	NIL
13	Meghalaya	1958	95.0	NIL	5.0
14	Nagaland	2899	100.0	NIL	NIL
15	Orissa	590	48.7	44.3	7.0
16	Punjab	1132	17.8	70.9	11.3
17	Rajasthan	609	34.7	47.9	17.4
18	Sikkim	4127	100.0	NIL	NIL
19	Tamil Nadu	742	21.1	76.3	2.6
20	Tripura	1384	93.9	NIL	6.1
21	Uttar Pradesh	560	35.6	59.4	5.0
22	West Bengal	420	33.2	39.7	27.1
TOTAL STATES :		710	33.2	59.3	7.5

[Excludes Central grants of Rs. 1392-91 crores provided for Area development programme like Tribal Sub-Plan, Hill Areas Programmes and N.E.C.]